

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

ORDER SHEET

COURT NO. : 1

03.09.2021

R.A./351/1/2021
O.A./351/240/2020
(A & N)

ITEM NO:35

FOR APPLICANTS(S) Adv. : Mr. G. B. Kumar

FOR RESPONDENTS(S) Adv.: Mr. K. Rao

V MUTHAMIL
-V/S-
HEALTH



Notes of The Registry	Order of The Tribunal
	<p>Heard Mr. G.B.Kumar, Ld. Counsel for the review applicant, and Mr. K.Rao, Ld. Counsel appearing on behalf of review respondents/department.</p> <p>2. This Review Application has been moved by the applicant seeking review of the order dated 24.12.2020 passed by this Tribunal in O.A.351/240/2020.</p> <p>3. The Tribunal vide order dated 24.12.2020 had observed as under:</p> <p>“Ld. Counsel for the applicant assures that he does not have a case since applicant has been given looking after charge of Chief Pharmacist.</p> <p>In view of the above, the O.A. is disposed of without any order as to costs.”</p> <p>4. Ld. Counsel for the review applicant would submit that since the applicant in the O.A. had sought for amendment of schedule 11(1)(b) of the Recruitment Rules for the post of Chief Pharmacist and to set aside the provisional seniority list of Graduate Pharmacist and also to set aside the order dated 14.10.2019 whereby one K. Shiva Kumar, respondent No.9, was given additional charge of Chief Pharmacist on the basis of the said seniority.</p> <p>Accordingly, the applicant has prayed to review the order dated 24.12.2020 and to restore the file in its original form.</p> <p>5. Having heard the Ld. Counsels for the parties, the order dated 24.12.2020 passed in O.A. 351/240/2020 is reviewed and recalled. The O.A. is restored to file and may be listed for further hearing on 17.09.2021.</p>

6. Review Application is disposed of accordingly.

(DR. NANDITA CHATTERJEE)
MEMBER(A)

(BIDISHA BANERJEE)
MEMBER (J)

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